

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:293
ANSWERED ON:16.03.2011
CANCELLATION AND DELAY IN FLIGHTS
M.Thambidurai Dr. ;Pathak Shri Harin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a number of flights were cancelled/delayed due to fog/inclement weather conditions and technical reasons during the winter season at various major airports in the country causing hardships to the passengers;
- (b) if so, the details thereof, airportwise;
- (c) the airports in the country which have installed latest instrument landing system to handle flights even on foggy days; and
- (d) the further action taken by the Government in this regard and to make it mandatory for airlines to inform the passengers in case of cancellations and delays?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c) & (d) A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c) & (d) of the Lok Sabha Starred () Question No. 293 for 16.03.2011 regarding Cancellation and Delay in flights.

(a) Yes Madam.

(b) Details of flights delayed and cancelled at various airports during the fog season December, 2010 and January, 2011 in respective order are as under:

At IGI Airport, Delhi-70 & 13; Amritsar Airport- 37 & 28; Jaipur Airport- 38 & 12; Lucknow Airport- 62 & 34; Varanasi Airport- 4 & 2 and NSCBI Airport, Kolkata- 51 & Nil.

(c) Airports Authority of India (AAI) has installed CAT III B Instrument Landing System (ILS) on runways 28, 29 & 11 at IGI Airport, Delhi. This equipment permits operation of aircraft upto Runway Visual Range of 50m.

AAI has also installed CAT-II ILS at NSCBI Airport, Kolkata on one of the runways.

(d) Government has laid down `Guidelines for aircraft operations during low visibility` vide AIC No. 11 of 2009, wherein airlines have been mandated to ensure the following:

(I) All airlines should nominate senior level officer as Nodal Officer and positioned at the airport during the fog period to be available for taking on the spot decision for passenger facilitation and to co-ordinate with the control cells for the Fog contingency.

(II) Airlines shall augment their ground staff and position them at the airport with proper briefing for handling various passenger facilitation processes in coordination with the other airport agencies.

(III) Airlines shall inform their passengers of the delay/ rescheduling/ cancellation of their flights in advance through mobile/ SMS/ other communication meant to avoid congestion at the airport.

(IV) Airlines shall periodically update flight information display system at the airport to apprise their passengers about the delay/ cancellation etc.

(V) All Airlines, shall provide facilitation in terms of tea/water/snacks to the passengers of delayed flights.